GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION No. 1347

TO BE ANSWERED ON MONDAY, DECEMBER 8, 2025/AGRAHAYANA 17, 1947 (SAKA)

IMPLEMENTATION OF 8TH PAY COMMISSION

1347. SHRI N K PREMACHANDRAN: THIRU THANGA TAMILSELVAN: DR. GANAPATHY RAJKUMAR P: SHRI DHARMENDRA YADAV:

Will the Minister of **Finance** be pleased to state:

- a) whether the Government proposes to implement the 8th Pay Commission with effect from 01-01-2026, if so, the details thereof and the action taken thereon;
- b) whether the Government has finalised the Term of Reference (ToR) of 8th Pay Commission which will lead to revision of salaries of Central Government employees and allowance of pensioners, if so, the details thereof and if not, the reasons therefor;
- c) whether the Government proposes to allocate fund for implementing the 8th Pay Commission in 2026-2027 budget, if so details thereof and action taken thereon and the total expenditure likely to be incurred from the Government exchequer;
- d) whether the 8th Pay Commission has consulted/is consulting all major stakeholders including Central Government Employee and pensioners associations, as well as State Governments before taking final recommendations, if so, the details thereof:
- e) the present status of Constitution and other proceedings regarding the setting up of 8th Pay Commission along with the total number of Central Government employees and pensioners benefited;
- f) whether the Government proposes to consider the grievances of employees and pensioners due to delay in starting the functioning of 8th Pay Commission, if so, the details thereof; and
- g) the time by which the Commission is likely to submit its recommendations and the time by which the Government implement them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (c), (e) and (f): The 8th Central Pay Commission (CPC) has already been constituted. The Terms of Reference (ToR) of the 8th Central Pay Commission have been notified vide Ministry of Finance' Resolution dated 03.11.2025. The number of Central Government employees is 50.14 lakh and the number of pensioners is 69 lakh approximately. The date of implementation of the 8th Central Pay Commission shall be decided by the Government. Government will make appropriate provision of funds for implementing the accepted recommendations of 8th CPC.

- (d): The 8th Central Pay Commission will devise methodology and procedure for formulating its recommendations.
- (g): As specified in the Resolution notified on 03.11.2025, the 8th Central Pay Commission will make its recommendations within 18 months from the date of its constitution.
